

Central Administrative Tribunal  
Principal Bench: New Delhi

2

O.A. No. 1382/2000

New Delhi this the 25th day of July, 2000

Hon'ble Mr. Justice Ashok Agarwal, Chairman  
Hon'ble Mr. V.K. Majotra, Member (A)

Shri K. Lal, I.A.S.,  
Commissioner-Cum-Secretary,  
Govt. of Himachal Pradesh,  
12/Type-V, Kusumpati, Shimla,  
H.P.

...Applicant

(By Advocate: Shri G.D. Gupta with  
Shri S.K. Sinha)

Versus

1. Union of India,  
through the Principal Secretary,  
Department of Personnel and  
Training, Govt. of India,  
New Delhi.
2. State of Himachal Pradesh,  
through the Chief Secretary,  
Govt. of Himachal Pradesh,  
Shimla, Himachal Pradesh.

..Respondents

ORDER (Oral)

By Justice Ashok Agarwal, Chairman

On application made by Shri G.D. Gupta  
appearing on behalf of applicant, leave is granted to  
withdraw the present OA with liberty to once again  
approach this Tribunal if and after an order or  
notice of termination of service or compulsory  
retirement is served on the applicant.

V.K. Majotra  
(V.K. Majotra)

Member (A)

Ashok Agarwal  
(Ashok Agarwal)  
Chairman

cc.